

## TEA PROMOTION COUNCIL

820. **Sardar Hukam Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount of contribution made to the Tea Council in 1954-55 for tea propaganda in the U.S.A.;

(b) the total amount of expenditure incurred in 1953-54 by the Council on its activities; and

(c) how the expenditure was shared by the three contributing countries?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) \$ 475,000—contribution by India for 1954.

(b) and (c):

India	\$450,000
Ceylon	\$350,000
Indonesia	\$50,000
U.S. Tea Trade	\$520,000
Total expenditure for 1953	\$1,370,000

## REFUGEES IN KASHMIR

821. **Shri Krishnacharya Joshi:** Will the Minister of Rehabilitation be pleased to state:

(a) the total number of persons who have migrated since 1949 from Pakistan occupied territory of Kashmir to Jammu and Kashmir State; and

(b) the measures adopted to rehabilitate them?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) No regular statistics regarding the migration of persons from the Pakistan occupied territory of Kashmir to Jammu and Kashmir State have been maintained by the State Government. According to the information made available by the State Government, approximately 1,21,000 persons are estimated to have arrived since 1947.

(b) (i) Rehabilitation loans have been given at Rs. 500/- per family for agricultural and housing purposes.

(ii) Lands varying from 4 to 6 acres per family have been given according to the size of the family and nature of land.

(iii) A scheme has been drawn up for the construction of Colonies in Jammu and Kashmir State for housing the displaced persons.

## INDUSTRIAL HOUSING SCHEME

822. **Shri D. C. Sharma:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount so far given to the Punjab State under the subsidized Industrial Housing Scheme; and

(b) how it has been utilised?

The Minister of Works, Housing and Supply (Sardar Swaran Singh):

(a) Rs. 2.02 lakhs as subsidy and Rs. 3.26 lakhs as loan have been paid to the Punjab Government so far out of the sanctioned subsidy of Rs. 4.82 lakhs and an equal amount of loan for the construction of 382 tenements for industrial workers.

(b) The amount has been utilised on the construction of 200 tenements at Amritsar and 124 tenements at Ludhiana. Fifty-eight tenements are yet to be built at Batala.

## FILM MUSIC

823. **Shri D. C. Sharma:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of film-producers with whom Government have arrived at an agreement so far in regard to the broadcasting of film music; and

(b) the terms of the agreement arrived at?

The Minister of Information and Broadcasting (Dr. Karar): (a) Certain producers started negotiations regarding this question some time back but they have not yet been finalized.

- (b) Does not arise.

#### RADIO SETS

**824. Th. Lakshman Singh Charak:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of radio-sets imported into India since January, 1953 to October, 1954, country-wise;

(b) the number of radio-sets licensed in the country, state-wise; and

(c) whether Government propose to enhance or reduce the radio licence fee in the near future?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). Statements giving the required information are placed on the Table of the House. [See Appendix V, annexure No. 72.]

(c) The question of revising licence fees is generally under examination.

#### DAMODAR VALLEY CORPORATION

**825. Shri S. N. Das:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether any decision has been taken to link up Tilaiya Power Station with Bokaro as was recommended by the D.V.C. Enquiry Committee; and

(b) if so, what is the nature of the scheme?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir

(b) Tilaiya power station will be connected with the main D.V.C. Power Grid at Barhi sub-station on 132 KV transmission line from Bokaro to Gaya. The work on the transmission line has already commenced.

#### D.V.C. ENQUIRY COMMITTEE

**826. Shri S. N. Das:** Will the Minister of Irrigation and Power be pleased to lay on the Table of the House a statement showing the latest

position with regard to implementation of the various recommendations of the Damodar Valley Corporation Enquiry Committee by Government and the Corporation itself as concerning them?

The Deputy Minister of Irrigation and Power (Shri Hathi): A statement is laid on the Table of the House. [Placed in the Library. See No. S-500/54.]

#### DAMODAR VALLEY CORPORATION

**827. Shri S. N. Das:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it has been possible to reduce the cost of reclamation for resettlement of displaced persons by the Damodar Valley Corporation;

(b) if so, to what extent; and

(c) how the cost has varied during the past years since this work started?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir.

(b) Does not arise.

(c) The required information is given in the attached statement. [See Appendix V, annexure No. 73.]

#### D. V. C. ENQUIRY COMMITTEE

**828. Shri S. N. Das:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the recommendation of the Damodar Valley Corporation Enquiry Committee with regard to entrusting the construction of houses for rehabilitation of displaced persons, to approved village Co-operative Societies under the guidance of the Corporation's engineers, has been given effect to by the Corporation; and

(b) if so, the number of village Co-operative Societies entrusted with this task and the number of houses built by each of them so far?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir. As no options for houses have so far